

Income certificate for scholarship to SC students

†2060. SHRI NARAYAN SINGH KESRI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government have made it compulsory to submit income certificate by the Scheduled Caste students to avail scholarship offered to them;

(b) if so, the details thereof; and

(c) if not, whether Government would issue clear instructions to all the States in this regard?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): (a) to (c) Students are required to submit income certificate to avail scholarship under the Centenary Sponsored Scheme of Post Matric Scholarship for students belonging to Scheduled Castes. Students, whose parents/guardians are self-employed, are required to submit an income declaration from their parents stating definite income from all sources by way of an affidavit on non-judicial stamp paper. The students whose parents/guardians are employed and for any additional income from other sources, the parents/guardians are required to obtain income certificate from their parents/guardians' employer are required to furnish declaration by way of an affidavit on non-judicial stamp paper.

In case of another Scheme of Pre-matric Scholarship to the children of those engaged in unclean occupations, which includes mostly Scheduled Castes, no such certificate is required, as there is no income ceiling prescribed to avail the scholarship under this scheme.

Financial assistance for pre and post matric students

2061. SHRI JANARDHANA POOJARY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government release financial assistance to the State Government for construction of hostels, grant of scholarships etc. for pre and post matric students belonging to BCs/OBCs;

†Original notice of the question was received in Hindi.